

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.315
IA-2680/2022
IN
IB-382(PB)/2021

IN THE MATTER OF:

PHL Fininvest Pvt LTd.

Vs.

Mr. Krishan Kumar Jajoo

.... APPLICANT/PETITIONER

.... PERSONAL GUARANTOR

SECTION

U/s 95 of (IBC)

Order delivered on 31.01.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Kevin Chadha, Advocate

For the RP : Mr. Adhish Srivastava, Advocate for RP

For the Respondent : ms. Shivani Sharma, Advocate

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 27.02.2024.

-SD-
(Court Officer)